

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.06.2021 at 11.00 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/247/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Aspiri Spirits Pvt Ltd
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5) of IBC 2016 r/w Rule 11 of NCLT Rules 2016

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.06.2021** at **11.00 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/248/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Vinspri Distributors Pvt. Ltd.
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5) of IBC 2016 r/w Rule 11 of NCLT Rules 2016

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.06.2021 at 11.00 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/447/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : New Kwaliti Diary
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5)(a) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.06.2021 at 11.00 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/446/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Balaji Foods
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5)(a) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.06.2021 at 11.00 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : Cont.A/3/che/2021 in IBA/1459/2019
NAME OF PETITIONER : Crescent Sea Foods
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5)(a) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

IA/247/CHE/2021 IN IBA/1459/2019	1
IA/248/CHE/2021 IN IBA/1459/2019	2
IA/447/CHE/2021 IN IBA/1459/2019	3
IA/446/CHE/2021 IN IBA/1459/2019	4
Cont.A/3/CHE/2021 in IBA/1459/2019	5

COMMON ORDER

The Applicant is represented by Ld. Counsel Mr. S. Sathiyarayanan and the RP is represented by Ld. Senior Counsel Mr. Ramakrishnan along with Ld. Counsel Mr. T. Ravichandran, through video conferencing mode.

This Application is filed for condonation of delay in submission of the claim before the RP.

Heard both the parties submissions in detail, pleadings and judgements have been taken on record.

The RP is permitted to file an Affidavit comprising simple one page to the effect that after the commencement of the CIRP period, the Corporate Debtor was kept as a going concern, there were transactions over all essential goods and services and payment towards the same was paid during the CIRP period.

List this matter on **28.06.2021 at 10.30 AM.**

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

ks